

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF **M/S. SUNSHINE HI-TECH INFRACON LIMITED**

Sr. No	Particulars	Details
1	Name of corporate debtor	M/s. Sunshine Hi-Tech Infracon Limited
2	Date of incorporation of corporate debtor	February 24, 2012
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies (Ahmedabad) under the Companies Act, 1956
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70101GJ2012PLC069165
5	Address of the registered office and principal office (if any) of corporate debtor	402, Unique Tower, Opp. Hotel Surya Sayanji Gunj Vadodara, Gujarat - 390005
6	Date of closure of Insolvency Resolution Process.	August 30, 2023
7	Liquidation commencement date of corporate debtor	Order pronounced on August 30, 2023 (Order received on September 02, 2023)
8	Name and registration number of the insolvency professional acting as liquidator	Truvisory Insolvency Professionals Pvt. Ltd. Reg.No: -IBBI/IPE-0103/IPA-2/2022-23/50020
9	Address and e-mail of the liquidator, as registered with the Board	Address: Truvisory Insolvency Professionals Private Limited, 1501, Tower No. 4, Spring Grove Towers, Lokhandwala Township, Kandivali East, Mumbai-4000101 Email ID: contactanshulgupta@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Correspondence Address: 410, 4 th floor, Bluerose Industrial Estate, Near metro mall and Tata Power Petrol Pump, Western Express Highway, Borivali (E) – 400 066 Email ID: cirp.sunshinehitech@gmail.com
11	Last date for submission of claims	September 29, 2023

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench, has ordered the commencement of liquidation of the **M/s. Sunshine Hi-Tech Infracon Limited** on **August 30, 2023** (Order received on September 02, 2023).

The stakeholders of **M/s. Sunshine Hi-Tech Infracon Limited** are hereby called upon to submit their claims with proof on or before September 29, 2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.


Truvisory Insolvency Professionals Pvt. Ltd.

Liquidator of M/s Sunshine Hi-Tech Infracon Limited
Through Mr. Rajeev Ranjan Singh
Registration No. IBBI/IPE-0103/IPA-2/2022-23/50020
AFA valid upto: 06.01.2024

Date: **September 05, 2023**
Place: **Mumbai**